10/26/23, 11:43 AM about:blank

The Central Goods and Services Tax (Amendment) Bill, 2023-Introduced

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI

NIRMALA SITHARAMAN): Hon. Chairperson, Sir, I beg to move for leave to introduce a Bill

further to amend the Central Goods and Services Tax Act, 2017.

माननीय सभापति : प्रश्न यह है:

?कि केंद्रीय माल और सेवा कर अधिनियम, 2017 का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमित प्रदान की जाए।?

<u>प्रस्ताव स्वीकृत हुआ</u>।

SHRIMATI NIRMALA SITHARAMAN: Sir, I introduce# the Bill.

\_\_\_\_\_

? (व्यवधान)

माननीय सभापति : आइटम नम्बर-12, श्रीमती निर्मला सीतारमण जी।

? (व्यवधान)

about:blank 1/1